

**O.I.H.**

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2880**  
TO BE ANSWERED ON 04.01.2018

**RURAL CONNECTIVITY IN BIHAR**

**2880. SHRI KAUSHALENDRA KUMAR:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes any special scheme for construction of roads in Bihar under the Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) whether the Government also proposes to release any funds for repairing the roads constructed under PMGSY in Bihar and if so, the details thereof;
- (c) whether the Government proposes to connect all the habitations with roads under PMGSY in view of the economic condition of Bihar; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a): No Madam. The Government has not proposed any special scheme for construction of roads in Bihar under Pradhan Mantri Gram Sadak Yojana (PMGSY).

However, Road Connectivity Project on Left Wing Extremism Areas (RCPLWEA) a separate vertical under PMGSY was approved on 28.12.2016 for construction all weather roads in 44 worst affected LWE districts and adjoining districts in 9 LWE states including Bihar (Andhra Pradesh, Chhattisgarh, Jharkhand, Maharashtra, Madhya Pradesh, Odisha, Telangana and Uttar Pradesh). These roads were identified by the Ministry of Home Affairs (MHA) as essential from the point of view of security. 60 Major District Roads (1052.27km) were identified for the state of Bihar by the MHA.

(b): All roads sanctioned under PMGSY will be covered by 5 years Maintenance by contractors (Defective Liability Period) and after defect liability period, State should maintain the roads. Maintenance of these roads is the responsibility of the State Government out of its own resources.

(c) & (d): The State has reported 38,431 eligible unconnected habitations in Bihar. Out of which 31,053 habitations have been sanctioned under PMGSY. Further the State has reported that, 6831 eligible unconnected habitations have been connected by State Government schemes/notfeasible at present. Proposals to connect the remaining 547 eligible unconnected habitations have been recommended by the Empowered Committee and are under process for sanction.

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